

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : IBA/785/2020
NAME OF THE PETITIONER : IDBI Trusteeship Services Ltd
NAME OF THE RESPONDENT(S) : T Prabakar
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. J.R. Jayant for the Applicant. Ld. PCS Mr. A.S. Sathish Kumar for the Respondent. Mr. R. Sugumaran, RP is present in person.

In this case during the last hearing it was mentioned that there was settlement. However, the Counsel stated that there is no settlement arrived at in this case and would like to pursue the case on merits.

Counsel for the Respondent stated that the settlement indeed has been arrived at and it is likely to be signed soon. He sought 3 weeks time to conclude the settlement Agreement.

This is the final opportunity given to the Respondent to submit the settlement agreement by 31.05.2024 failing which cost will be imposed.

List the matter for hearing on **28.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

Phk